GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:3657
ANSWERED ON:03.09.2012
BAN ON TESTING OF COSMETICS ON ANIMALS
Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has received proposal from People for Ethical Treatment of Animals (PETA) for a ban on testing of cosmetic products on animals in the country;
- (b) if so, the response of the Government thereto;
- (c) whether the Government has identified some other alternatives in this regard;
- (d) if so, the details thereof; and
- (e) the time by which it is likely to be implemented?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS. (SHRIMATI JAYANTHI NATARAJAN)

- (a) Yes, Sir.
- (b) The Committee for the Purpose of Control and Supervision of Experiments on Animals (CPCSEA) is of the opinion that unless validated Alternative method to Animal Experimentation / use in cosmetic testing is available, CPCSEA cannot take decision to impose ban on use of animals for cosmetic testing in India.
- (c) No, Sir.
- (d) Does not arise.
- (e) Does not arise.